

THE HINDU

FSSAI seizes 840 kg of banned tobacco products

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Samples collected for laboratory examination

Officials with the Food Safety and Standards Authority of India (FSSAI) on Friday seized 840 kg of banned tobacco products that were trafficked from Bengaluru to Coimbatore.

Mini goods carriers

The prohibited tobacco products were seized from two mini goods carriers, which FSSAI has taken into custody. The seized products are valued around ₹ 6.44 lakh.

Specific information

The banned tobacco products were seized from Raja Street in the early hours of Friday based on specific information received by B. Vijayalalithambigai, designated food safety officer of FSSAI in Coimbatore.

The officer said that the two vehicles were checked at Raja Street based on the tip-off around 5.45 a.m.

“While one vehicle had 20 bundles of the banned tobacco products as sachets, the other had eight bundles. The drivers have said that they were mere entrusted to bring the consignment to Coimbatore and not aware of the intended buyer here. Nobody has come forward to claim the ownership of the two seized vehicles,” said Ms. Vijayalalithambigai.

FSSAI IN NEWS

The two vehicles were produced before the court on Friday afternoon.

Samples of the seized tobacco products have been collected for laboratory examination.

In December 2017, FSSAI had seized banned tobacco products worth more than ₹ 10 lakh from an omni bus operating from Bengaluru to Coimbatore.

